

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 120
CP-24/(ND)/2021

IN THE MATTER OF:

Satender Kumar

....Applicant

Vs.

CV & Co. Through Partner Mr.Chetan Vijay

....Respondent

Order under Section 140(5).

Order delivered on 05.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.Shailendra Singh, Adv.

Ms.MuskaanGarg, Adv

ORDER

Learned Counsel for the applicant seeks time to place on record the address of the non-applicant to whom the application is served.

List on 30.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 05.04.2021